

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA
UNSTARRED QUESTION NO. 184
ANSWERED ON 24.07.2024

National Testing Agency

184. MS. SUSHMITA DEV:

Will the Minister of EDUCATION be pleased to state:

- (a) whether NTA registered under the Societies Act, is funded by the Union Government;
- (b) the reasons for conducting NEET and other competitive exams in pen-and-paper mode despite the NTA's mandate to digitise exams in collaboration with competent tech partners;
- (c) the number of paper leaks or other malpractices identified in exams conducted by NTA such as JEE in the last five years; and
- (d) whether Government plans to digitise competitive exams from next year onwards?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)**

(a) to (d) NTA is an Autonomous Body of Government of India under the aegis of the Ministry of Education, Department of Higher Education, setup on 15 May 2018 as a registered Society under the Society Registration Act, with the prior approval of Government. As per decision of the Government, one time grant of Rs. 25.00 Crores was sanctioned to NTA to start its operations. Thereafter, NTA is financially self-sustained in its operations.

Examinations are conducted in Computer Based Mode (C.B.T.) or Pen and Paper mode from time to time depending on requirements and availability of infrastructure commensurate with the number of candidates. Many examinations including JEE(Main) for admission to NITs, IIITs, CFTIs, etc.; JEE(Advanced) for admission to IITs; CAT for admission to IIMs, CUET(PG) for admission to post graduate courses in all Central Universities as well as in other participating Universities etc. are already being conducted in C.B.T. mode
